

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 617**  
TO BE ANSWERED ON 07/02/2025

**NUMBER OF MGNREGA WORKERS**

617 SHRI HARIS BEERAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of total number of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) workers whose job cards were deleted between 2019-20 to 2024-25, year-wise, State-wise;
- (b) the key reasons for the deletion of job cards;
- (c) whether Government is aware that the MGNREGA workers in several States complained of non payment of wages as they could not upload photographs and mark attendance due to poor internet connectivity in remote areas and lack of technological awareness;
- (d) whether Government has issued detailed guidelines on reinstating the job cards/workers wrongfully deleted; and
- (e) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)

(a): State/Union Territory(UT)-wise number of active workers whose Jobcards were deleted under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during the financial years 2019-20 to 2024-25 (as on 04.02.2025) is given at Annexure.

(b): Mahatma Gandhi NREGS is a demand-driven wage employment scheme and the responsibility of implementation of the scheme is vested with the Government of concerned States/UTs. Updation/deletion of Job Cards is a regular exercise conducted by the States/UTs. Job cards have been deleted mainly for the reasons such as fake/duplicate/incorrect job cards, family shifted from Gram Panchayat permanently, Gram Panchayat classified as Urban etc.

(c): To ensure more transparency in the implementation of Mahatma Gandhi NREGS in the States/UTs, the Ministry has decided that States/UTs shall ensure capturing of attendance at the worksite through National Mobile Monitoring System (NMMS) App with geo-tagged two-time stamped photographs of the worker in a day for all the works (except Individual Beneficiary Scheme/Project) through NMMS w.e.f 1st January, 2023.

In case worksite is not located in network covered area or attendance could not be uploaded due to any other network issue then attendance can be captured in offline mode and can be uploaded once the device comes into network covered area. In case of exceptional circumstances owing to which attendance could not be uploaded, the provision for exemption also exists.

(d)&(e): Ministry of Rural Development has issued a Standard Operating Procedure (SOP) vide letter dated 25.01.2025 to all States/UTs, with clear guidelines regarding deletion and restoration of job cards. The SOP ensures compliance with the Mahatma Gandhi NREGS guidelines, promotes transparency and protects the rights of workers by defining conditions for deletion.

The SOP emphasizes the importance of due process, including the publication of draft lists of job cards marked for deletion, verification at Gram Sabhas, and the right of appeal for affected workers. It also mandates the linking of job cards with Aadhaar to eliminate duplicate and fraudulent entries. These measures are aimed at preventing misuse of job cards while ensuring that genuine beneficiaries are not excluded. The Ministry is committed to maintaining the integrity of Mahatma Gandhi NREGS and ensuring that the benefits of the scheme reaches eligible rural households.

\*\*\*\*\*

Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 617 dated 07.02.2025.

Sl. No.	States/UTs-wise number of active workers whose Jobcards were deleted under Mahatma Gandhi NREGS during the financial years 2019-20 to 2024-25 (as on 04.02.2025).						
	State/UTs	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andaman and Nicobar	0	0	4	6	10	26
2	Andhra Pradesh	0	0	10654	256678	154658	79837
3	Arunachal Pradesh	0	0	703	4006	8955	8414
4	Assam	0	0	25741	82953	154262	379789
5	Bihar	0	0	197417	1183405	203384	251529
6	Chhattisgarh	0	0	20271	116583	249202	66524
7	Dn Haveli And Dd					0	0
8	Goa	0	0	0	4	3	10
9	Gujarat	0	0	17274	69476	88558	15408
10	Haryana	0	0	4009	7883	4202	2759
11	Himachal Pradesh	0	0	1427	7458	9569	2953
12	Jammu And Kashmir	0	0	5101	20782	50591	22542
13	Jharkhand	0	0	78708	259989	163406	151852
14	Karnataka	0	0	28752	158752	58166	14400
15	Kerala	0	0	1295	5730	21418	2602
16	Ladakh	339	1033	206	734	470	236
17	Lakshadweep	0	0	0	0	0	0
18	Madhya Pradesh	0	2	935912	495850	896927	55013
19	Maharashtra	0	0	6843	71428	21646	13281
20	Manipur	0	0	305	998	3904	3636
21	Meghalaya	0	0	657	3433	16976	10907
22	Mizoram	0	0	4405	3228	4173	8871
23	Nagaland	0	0	1778	1864	3191	8130
24	Odisha	0	7	339454	520051	262216	222441
25	Puducherry	0	0	9	110	134	146
26	Punjab	0	0	14720	90601	24089	7947
27	Rajasthan	0	0	23681	153981	214454	24614
28	Sikkim	0	0	263	449	753	550
29	Tamil Nadu	0	2	21996	128553	146106	77193
30	Telangana	3	39	2212	159995	40720	30152
31	Tripura	0	0	1971	2767	13201	5795
32	Uttar Pradesh	0	0	154326	1127994	608107	26209
33	Uttarakhand	0	0	3014	12791	20577	16789
34	West Bengal	0	0	5921	506981	40663	2309
	Total	342	1083	1909029	5455513	3484691	1512864

\*\*\*\*\*